

No. A.2604/2026

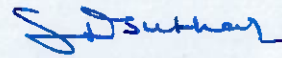
OFFICE ORDER

The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to pass an order of posting of Mr. Nitin Ashok Kulkarni, 36th Additional Chief Judicial Magistrate, Ahmedabad City, as Officer on Special Duty, on Order to Work basis, in I.T. Cell, High Court of Gujarat, with effect from 17/08/2026.

**By order of the Honourable Chief
Justice of the High Court of Gujarat.**

High Court of Gujarat at Sola,
Ahmedabad - 380 060.

Date : August 13th, 2026.


(Sanjay D. Suthar)
Registrar General

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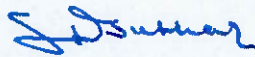
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Copy for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. Mr. Nitin Ashok Kulkarni, 36th Additional Chief Judicial Magistrate, Ahmedabad City (Through The Chief Judicial Magistrate, Chief Judicial Magistrate Court, Ahmedabad City)
3. The Accountant General (Accounts) Gujarat, Rajkot.
4. The Accountant General (Audit), Ahmedabad.
5. The Sub Treasury Officer, High Court Complex, Sola, Ahmedabad.
6. The Assistant Registrar, Nazir Department, High Court of Gujarat, Ahmedabad.
7. The Manager, Government Central Press, Gandhinagar, (for publication in the Gujarat Government Gazette, Part-I, Central Section)

High Court of Gujarat, at Sola,
Ahmedabad - 380 060.

Date : August 13th, 2026.


Registrar General